

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GLANCE INVESTMENTS (INDIA) PRIVATE LIMITED

1.	Name of Corporate Debtor	Glance Investments (India) Private Limited
2.	Date of Incorporation of Corporate Debtor	14/02/2002
3.	Authority Under Which Corporate Debtor is Incorporated/ Registered	RoC- Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U65993MH2002PTC134916
5.	Address of the Registered Office And Principal Office (If Any) of Corporate Debtor	Crescent Chamber, 3 rd Floor, Office No.2, 56 Tamarind Lane, Fort, Mumbai – 400 023.
6.	Date of Closure of Insolvency Resolutions Process	January 8, 2024 * (Certified Copy of Order Received by Liquidator on January 12, 2024)
7.	Liquidation Commencement Date of Corporate Debtor	January 8, 2024 * (Certified Copy of Order Received by Liquidator on January 12, 2024)
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	Mr. Manoj Kumar Jain Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960
9.	Address and Email of the Liquidator, as registered with the Board	Address : 11, Friends Union Premises Co-Operative Housing Society Limited, 2 nd Floor, 227, P. D' Mello Road, Next to Hotel Manama, Fort, Mumbai: 400 001 Email : manojj2102@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	Address : 11, Friends Union Premises Co-Operative Housing Society Limited, 2 nd Floor, 227, P. D' Mello Road, Next to Hotel Manama, Fort, Mumbai: 400 001 Email for Correspondence: mj.glanceinvestment@gmail.com
11.	Last Date For Submission of Claims	February 11, 2024

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has passed an order for the commencement of liquidation process of Glance Investments (India) Private Limited dated January 8, 2023* (Certified Copy of Order Received by Liquidator on January 12, 2024) under section 33 (1) of the IBC. Hence the Liquidation commencement date is considered as January 12, 2024.
2. The stakeholders of Glance Investments (India) Private Limited are hereby called upon to submit proof of their claims, on or before February 11, 2024 to the liquidator at the address mentioned against Sr.No 10.



3. The Financial Creditors shall submit their proof of claims by electronic means only.
4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
5. Submission of false or misleading proof of claims shall attract penalties.





Place : Mumbai
Date : January 13, 2024

Manoj Kumar
Liquidator for Glance Investments (India) Private Limited
Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960

Note (*): It has been observed that the order pronouncement date has been erroneously mentioned in order as 08.01.2023 (typographical error). It should read as 08.01.2024. It has been advised that an Interlocutory Application be filed before the Hon'ble NCLT Mumbai Bench for modification, which is being implemented.